

rations to Canada is due to the existing shortage of capacity. There is no weekly loss. In fact the savings in costs on account of non-operation exceed the loss in revenues. By maintaining offices in Canada, Air India has been able to generate traffic revenues by routing traffic on its services over New York, London and points in Europe.

(c) The matter of resuming Air India's flights will be reviewed when Air India has inducted additional aircraft in its fleet during 1986.

**Corruption in National Institute of Homoeopathy**

772. SHRI MOHD. MAHFOOZ ALI KHAN :  
SHRI R.M. BHOYE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the report appearing in the Hindustan Times dated 23 January, 1986 regarding alleged corruption and misappropriation of funds in the National Institute of Homoeopathy which is fully financed by the Union Government;

(b) if so, whether Government have made any inquiry into the working of the Institute; and

(c) if so, what is the result thereof and what action has been taken/proposed to be taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. KRISHNA KUMAR):  
(a) Yes, Sir.

(b) and (c) The allegations levelled in the newspaper columns are being looked into

**World Bank Assistance for Sardar Sarovar Project**

773. SHRI RANJIT SINGH GAIKWAD : Will the Minister of WATER RESOURCES be pleased to state :

(a) the assistance to be provided by the World Bank in connection with Sardar Sarovar Project on the Narmada river;

(b) out of the total assistance to be provided by the World Bank, whether any disbursement has been made; and

(c) if so, details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) World Bank are providing following assistance to the Sardar Sarovar Project :—

(i) Narmada River Development (Gujarat) Sardar Sarovar Dam & Power House Project (Cr. 1552-IN/Ln. 2497-IN) : \$ 300.00 million.

(ii) Narmada River Development (Gujarat) Water Delivery & Drainage Project (Cr. 1553-IN) : US \$ 150.00 million.

Both Agreements were signed on May 10, 1985 and the credit became effective from 6th January, 1986.

(b) No disbursement under the above credits/Loan has taken place.

(c) Does not arise.

**Renewal of Railway Track in Gujarat**

774. SHRI RANJITSINGH GAIKWAD : Will the Minister of TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 789 dated 21 November, 1985 regarding renewal of Railway track in Gujarat during Seventh Five Year Plan and state :

(a) the length of railway track in Gujarat already renewed out of 290 kilometres proposed to be renewed during 1985-86;

(b) the cost of renewal of the railway track already renewed; and

(c) if not renewed, when is the work of renewal of railway track in Gujarat likely to be taken on hand during 1985-86 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) Approximately 160 kms. of track has been renewed at a cost of Rs. 33 crores and work in the balance length is in hand.

#### Dredgers for Maintenance of Ports

775. SHRI MULLAPPALLY RAMA-CHANDRAN : Will the Minister of TRANSPORT be pleased to state :

(a) the number of dredgers which have been acquired by the Government for the maintenance of various ports and the number of dredgers functioning on the coast of Kerala;

(b) the details of profit/loss from the operation of such dredgers including maintenance charges; and

(c) whether Government have appointed any body to monitor the maintenance and functioning of the dredgers at various ports ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The Government does not own Dredgers. There are three dredgers belonging to the Cochin Port Trust and one dredger of the Dredging Corporation of India, which are deployed at Cochin Port on the coast of Kerala.

(b) Does not arise.

(c) No, Sir. The monitoring is done by the Ports themselves.

#### Demand for UGC Office in South

776. PROF. P.J. KURIEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a demand has been made by some Universities in the South that an office of the University Grants Commission should be set up in the South; and

(b) if so, the reaction of Government thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHAAGI) : (a) Yes, Sir.

(b) The Government has no proposal at present to establish regional office of the University Grants Commission in any part of the country.

#### Control of Diarrhoeal Diseases

777. DR. G. VIJAYA RAMA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Health Organisation has taken any initiative in regard to the diarrhoeal diseases programme in India if so, details thereof and achievements as reflected in incidence of this disease;

(b) whether biomedical and operational research component of the programme has been taken up in all Central and Centrally aided medical institutions and if so, details thereof; and

(c) whether Indian Council of Medical Research has any projects in hand and if so, details thereof and achievements made ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (c) National Diarrhoeal Diseases Control Programme started in India in 1979 and since then it has been regularly supported by WHO in the following manner :—

(i) Provided assistance in conducting national courses for different levels of health personnel, development of health education material, distribution and propagating the use of oral rehydration solutions.

(ii) Supported by regular budget and voluntary funds, which are used for conducting national training activities, production and distribution of health education material, distribution of Oral Rehydration Salts and awarding follow-ships, Voluntary funds are